

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - **CP(IB)/74(AHM)2023**
With
ITEM No.202 - IA/1060(AHM)2023
ITEM No.203 - CONT.A/13(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on: 03/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv. a.w Mr. Navin Pahwa, Sr. Adv.

ORDER

CP(IB)/74(AHM)2023, IA/1060(AHM)2023 & CONT.A/13(AHM)2023

Heard Ld. Counsels for both sides.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)